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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 867/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: OCS Group (India) Ltd  
V/s.  
Flex Art Foil Ltd.

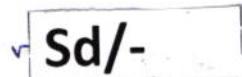
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rajdeep Lalu	Adv. for our Resp.	<u>Rajdeep Lalu</u>
2.	Gankit Shah	Adv. for Petitioner	<u>Gankit J. Shah</u>

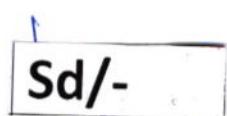
ORDER

TCP No. 867/I&BP/NCLT/MB/MAH/2017

Owing to some predicament on the Corporate Debtor side, at their request,  
list this matter on 22.11.2017 for reporting Settlement.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)